



भारत सरकार Government of India  
विधि एवं न्याय मंत्रालय Ministry of Law & Justice  
विधि कार्य विभाग Department of Legal Affairs  
शास्त्री भवन, नई दिल्ली Shastri Bhawan, New Delhi-110001  
Tel.No: 23389013 ; Fax: 23388848

No. A-33025/1/2014-Admn.IV(LA) (Part-1)

Dated : 22.10.2020

**OFFICE MEMORANDUM**

**Subject : Lecture-cum-interactive session on *RTI Act,2005 & its important provisions***

The undersigned is directed to inform that a Lecture cum interactive session on the subject of '*RTI Act,2005 & its important provisions*' is being organized through Video Conferencing on **26.10.2020 from 03:00 pm to 05:00 pm**. Shri Niten Chandra, IAS Incharge, Central Agency Section will deliver the lecture on the above mentioned topic.

2. All the CPIOs and Section Officers/BO are requested to kindly attend the session. The VC link and necessary details to join the session will be shared through email. Further, a test call will be organised on 23.10.2020 at 11:00 AM to avoid any inconvenience in attending the lecture session and the same link should be used to join the actual session.

3. NIC is requested to assist the participants during the test call and actual session.

(Raghunathan T.V)

Under Secretary to Govt. of India

**To:**

CPIOs and Section Officers as per attached list.

**Copy for information to:**

1. PPS to Law Secretary
2. Sr. PPS to JS(ARR)
3. Ms. Rema N, Sr. Technical Director, NIC Cell

**List of CPIOs and Section Officers/Branch Officers**

S.No.	Section	Name of CPIO	Section head
1	Admin-I	Sh. A.K. Joshi, DS	Sh. Bhupesh pillai, SO
2	Admin-II	Sh. A.K. Joshi, DS	Sh. Navneet kumar, SO
3	Admin-III	Sh. Suneel Sachdeva, DS	Sh. Varun Chauhan, SO
4	Admin-IV	Sh. A.K. Joshi, DS	Sh. Upendra Nath Mishra, SO
5	Advice 'A' & 'C'	Sh. Neeraj Rawat, ALA	Sh. Prateek Kumar Tiwari, Supt(L)
6	Advice 'B'	Sh. Bhupesh Verma, ALA	Sh. Prateek Kumar Tiwari, Supt(L)
7	Cash	Sh. A.K. Joshi, DS	Ms. Rosamma Thomas, SO
8	Implementation Cell	Smt. Savita Rani Singal, ALA	Sh. Ajay Sharma, Supt(L)
9	Judicial Section	Sh. Lal Chand Dabaria, ALA	Sh. D. Srinivas, SO
10	Library Research Section	Sh. T. K. Malik, DLA	Sh. Debjit Sarkar, Librarian
11	Litigation(HC)/CAT section	Sh. Md. Muqem, DLA	-
12	Litigation(LC) section	Sh. Jagannath, ALA	-
13	Notary Section	Sh. T.K Malik, DLA	Sh. Manindra Choudhary, Supt(L)
14	OL Wing (Hindi Section)	Ms. Savita Singh, DD	Sh. Shamsher singh, AD(OL)
15	PG Cell	Sh. A.K Joshi, DS	Sh. Upendra Nath Mishra, SO
16	RTI Cell	Sh. R.K Chaudhary, ALA	Sh. Upendra Nath Mishra, SO
17	Vigilance Unit	Sh. A.K. Joshi, DS	Sh. Bhupesh Pillai, SO

**Branch Secretariats, Central Agency Section & Law Commission of India**

1.	Branch Secretariat, Kolkata	Dr. Subhro Jyoti Mukherjee,ALA	Sh. K.K Saha Sh. Atanu Soman De
2.	Branch Secretariat, Chennai	Sh. Jaspal Singh Dhanju, ALA	Sh. P.R Ramanathan
3.	Branch Secretariat, Bengaluru	Sh. B. Nanda Kumar, ALA	-
4.	Branch Secretariat, Mumbai	Sh. K. Santosh Ramanna, ALA	Ms. Anuradha Sriram
5.	Central Agency Section	Sh. Raj Bahadur, Addl. GA	Sh. O. P Garwa
6.	Law Commission of India	Sh.A.K. Gupta, ALO Sh. Raja kar, US	-

**VIDEO CONFERENCING DIVISION**  
**NATIONAL INFORMATICS CENTRE, New Delhi**

VC-ID[Status] 309184 [ Confirmed ]  
DATE 26-10-2020  
TIME [Duration] 03:00 PM - 05:00 PM [02.00 Hrs]  
Booked by Rajesh Kumar ( rajeshkr5552@nic.in )  
VC LEVEL JS/AS, Govt. of India  
MINISTRY Ministry of Law and Justice  
DEPARTMENT Department of Legal Affairs  
PURPOSE Lecture session on RTI act, 2005 and its relevant provisions  
VC COORDINATOR DL-Delhi

**PARTICIPATING SITES : (1)**

**1- Webroom-DoLA1@Desktopvc.nic.in (Host Studio)**

**WEBROOM :** --NA-- [Click here to join the VC Session](#)

**OUTSIDE NICNET SITES :** --NA--

**External Details :** :- ( )

**NOTE:** For any information or modification related to this VC Session may please contact to Rajesh Kumar (Email: rajeshkr5552@nic.in, Mobile No: 9868939954), Always mention VC-ID for further communication.

**Webrooms would be moderated by their respective State / Ministry / Department.**

Due to COVID -19 you are requested to attend VC meeting from studio with minimum number of participants to maintain social distance.

**Please do not reply to this mail. This is an auto generated mail and replies to this email will not be attended to.**

All complaints queries related to Videoconferencing should be registered through our 24x7 NIC Service Desk  
Website <https://servicedesk.nic.in> Toll Free 1800-111-555



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